

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1137 of 2019**  
**IN**  
**DFR No. 2125 of 2019**

**Dated : 18<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:-**

**All India Power Engineers Federation. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pranav Sachdeva  
Ms. Neha Rathi  
Mr. Jatin Bhardwaj

Counsel for the Respondent(s) :

**ORDER**

Issue notice both on IA for Stay and main appeal. Dasti, in addition, is permitted.

List the matter on **01.08.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**